

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

217. IA/1974/2022 IA/3248/2022 IA/3304/2022 IA/5468/2023 IA/4656/2023

C.P. (IB)/800(MB)2021

IN THE MATTER OF

DBS Bank India Ltd

VS

Saisons Trade and Industry Pvt Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner

For the Respondent:

ORDER

Adjourned to **13.08.2024**.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)